

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 136/2019

The 15th day of January, 2019

HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

Avinash Kishore Sahay,
Age 59 years, Group "A"
S/o Late Krishnanand Sahay,
Principal Commissioner of Income Tax,
47, C.H. Area, Jamshedpur,
Pin Code – 831001.

.. Applicant

(By Advocate : Shri Arvind Kumar with Shri Harshvardhan Sharma)

Versus

Union of India through:

1. Secretary,
Department of Revenue,
Ministry of Finance,
North Block,
New Delhi-110001.
2. Secretary,
Department of Personnel and Training,
Ministry of Personnel, Public Grievances and Pensions,
North Block,
New Delhi-110001.
3. Chairperson,
Central Board of Direct Taxes,
Ministry of Finance,
North Block,
New Delhi-110001.

.. Respondents

(By Advocate : Shri Rajeev Kumar)

ORDER (ORAL)**By Shri V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A. with liberty to file a better O.A., in accordance with law.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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